

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 35 & 30 OF 2014

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 35 of 2014

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus
M/s. Everest Power Pvt. Ltd. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): : Mr. Raheel Kohli for PTC
Mr. Tarun Johri for R-1
Ms. Shikha Ohri for PSERC**

**Appeal No. 30 of 2014 &
I.A.No. 47 of 2014**

**M/s Everest Power Pvt. Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Tarun Johri
Counsel for the Respondent(s): : Mr. Raheel Kohli for PTC
Ms. Shikha Ohri for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
for PSPCL**

ORDER

Written Submissions are being filed today by both the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js